

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**

*(through web-based video conferencing platform)*

Item No. 04

IA No. 151/JPR/2021

IA No. 153/JPR/2021

IA No. 155/JPR/2021

IA No. 157/JPR/2021

In

CP No. (IB)-258/9/JPR/2019

Under Section 9 of IBC, 2016

In the matter of:

**Shri Mahavir Agarwal**

...Operational Creditor

Versus

**M/s Khetan Apparel Private Limited**

...Corporate Debtor

**And in the matter of IA No. 151/JPR/2021 & IA No. 153/JPR/2021 & IA No. 155/JPR/2021 & IA No. 157/JPR/2021:**

**Sourabh Malpani, Liquidator in  
M/s Khetan Apparel Private Limited**

.....Applicant

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Prateek Kedawat, Adv.

Sourabh Malpani, IP

For the Respondent : None-appeared

**ORDER**

**IA No. 151/JPR/2021**

This IA has been filed by the Liquidator seeking to place on record the first progress report. In the circumstances, the progress report is taken on record and IA is allowed accordingly.

Sd/-

**IA No. 153/JPR/2021**

This IA has been filed by the Liquidator seeking to place on record the list of stake holders. In the circumstances, the same is taken on record and IA is allowed accordingly.

**IA No. 155/JPR/2021**

This IA has been filed by the Liquidator seeking to place on record asset memorandum. In the circumstances, the same is taken on record and IA is allowed accordingly.

**IA No. 157/JPR/2021**

This IA has been filed by the Liquidator seeking to place on record the preliminary report. In the circumstances, the same is taken on record and IA is allowed accordingly.

Sdr

(Raghu Nayyar)  
Technical Member

July 15, 2021

Sdr

(Ajay Kumar Vatsavayi)  
Judicial Member